

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5788
ANSWERED ON:02.05.2013
TRANSPORT SUBSIDY ON FERTILIZERS
Jawale Shri Haribhau Madhav

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the farmers are charged transport subsidy from the nearest railway station and not from block headquarters;
- (b) if so, whether the Union Government has instructed the State Government with regard to transport subsidy on fertilizers;
- (c) if so, the details thereof;
- (d) whether the district administrations are confused over subsidy of fertilizers and farmers are harassed by the fertilizer agents; and
- (e) if so, the details thereof and the steps being taken by the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION. (SHRI SRIKANT KUMAR JENA)

(a) to (c) No, Madam. The Government has notified on 17th July 2008, a policy for uniform freight subsidy scheme for urea, wherein primary and secondary freight is paid to the company for transportation of urea from plant/port to the retailers at block level. As far as P&K fertilizers are concerned, after implementation of Nutrient Based Subsidy in 2010, the Government provides primary freight subsidy to the manufacturers /importers for transportation of fertilizer from plant/ports to rake unloading point. The secondary freight subsidy from rake unloading point to farmgate is subsumed in MRPs of P&K fertilizers which are determined by the companies on basis of market forces. It is the obligation of fertilizer companies to transport fertilizer to the retailers at their cost.

(d) & (e) In view of (a) to (c) above, question does not arises.